CIRCULATION

PRAECIPE DETAILS				
COURT ROOM – 46				
CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J. DATE – 12/06/2025				
Sr.No.	AS/ OS	CASE NO	NAME OF ADVOCATE	Circulation Granted For
1	AS	WP/5771/25	LINK LEGAL	19/06/25
2	AS	PIL/75/24	VASHI & VASHI	20/06/25
3	AS	IAST/18850/25 IN SMPIL/3/23	CRN & CO.	27/06/25
4	os	IA(L)/27017/24 IN WP/3870/24	E. A. SASI	27/06/25
5	os	CONPW(L)/9237/23 IN WP/305/1995	JAYAKARS	25/06/25
6	os	IA/17387/25 IN COMM. APPEAL(L)/17320/25 IN IA(L)/28499/23 IN COMM. SUIT(L)/28411/23	LAW ORIGIN	19/06/25
7	os	CARBA(L)/5/25 IN CARBP/210/24	ANCHORSTONE LEGAL	20/06/25
8	os	PIL/6/18	ADVOCATE NAME NOT GIVEN PETITIONER PARTY – MR. SUNIL SHUKLA	07/07/25
9	os	WP/2004/25	K & P LEGAL COMBINE LLP	NOT BEFORE SHRI MARNE, J
10	os	WP/2001/25	K & P LEGAL COMBINE LLP	NOT BEFORE SHRI MARNE, J
	REJECTED CIRCULATION			
11	AS	WP/6258/25	LEGAL VISION	WITHDRAW
12	AS	WP/7295/25	SAHIL CHOUDHARI	ALREADY ADJOURNED ON 18/06/25
13	AS	WP/14746/24 A/W WP(L)/19450/25	PRITI JOSHI	NOT OUR ASSIGNMENT